

ग्राही अर्थात् को में से एक अध्यापक के इस अध्यावेदन पर कि कुछ अपरिहार्य कारणों से उनके लिए केन्द्र में पुनः कार्य करना कठिन होगा, विश्व विद्यालय की कार्यकारी परिषद ने फैलोशिप की अवधि समाप्त होने के बाद पांच वर्षों की अवधि के लिए केन्द्र में सेवा करने की शर्त को समाप्त करने का निर्णय किया। साथ ही कार्यकारी परिषद ने यह भी निर्णय किया कि इस मामले में इस शर्त की समाप्ति को एक मिसाल के रूप में नहीं माना जायगा।

Items purchased by Khadi and village industries commission

9484. SHRI RAJESH PILOT: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the items other than raw materials which are purchased by Khadi and Village Industries Commission;

(b) whether the Commission have made any efforts to manufacture these items; and

(c) if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Apart from raw materials, the Khadi and Village Industries Commission purchases equipment, machinery, hand and power operated from the industries under its purview. Finished Khadi and Village Industries products are also purchased by the Commission for marketing through its emporia, Bhavans and Bhandars.

(b) and (c) The Commission is doing its utmost to meet these requirements increasingly through its own departmental units, units of State Khadi and Village Industries Boards and other implementing agencies recognised by the Commission.

किन्नी विकास प्राधिकरण के अधिकारियों की सेवा अवधि का बढ़ाया जाना

9485. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण में न तो छोटे श्रमिकों, बजकों आदि की सेवा, उनकी सेवा निवृत्ति के बाद, बढ़ाई नहीं जाती है और न उन्हें पुनर्नियुक्ति किया जाता है लेकिन ये दोनों सुविधाएँ वरिष्ठ अधिकारियों को दे दी गई हैं और यदि हाँ, तो उनके क्या कारण हैं ; और

(ख) इस पद्धति को समाप्त करने के लिये सरकार द्वारा क्या कार्यवाही को जा रहा है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री. श्री. नारायण सिंह) : (क) और (ख) : दिल्ली विकास प्राधिकरण ने सूचित किया है कि सेवा निवृत्ति के बाद किसी कर्मचारी के सेवाकाल को बढ़ाया या उन पुनः रोजगार पर लगाना सरकार को नीति के अनुकूल नहीं है जिसका अनुसरण दिल्ली विकास प्राधिकरण कर रहा है।

दिल्ली विकास प्राधिकरण ने पुनः सूचित किया है कि पिछले एक वर्ष के दौरान, किसी कर्मचारी को उसके सेवानिवृत्ति के बाद उसके सेवाकाल को बढ़ाया नहीं गया है तथापि, एक उम निर्देशक और दो चतुर्थ श्रेणी कर्मचारियों को लोकहित में पुनः नियुक्त किया गया है।

Cordial neighbourly relations in allottees of Government accommodation

9486. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that in the past Government accommodation used to be changed of such allottees who

were unable to pull on nicely with their neighbours and the peace of the area was at stake on the recommendations of the Welfare Associations, Area Welfare Officers and the Welfare Section of the Ministry of Home Affairs to restore peace in the area and serve as a deterrent to the residents for maintaining cordial relations with their neighbours;

(b) whether some change has now been made in the policy;

(c) whether Government propose to revert the old practice; and

(d) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. The change is allowed on the recommendations of Chief Welfare Officer, Department of Personnel and A.R.

(b) No, Sir.

(c) and (d). Do not arise.

Appointment of Principal, University College of Medical Sciences, New Delhi

9487. **SHRI DHARAM DASS SHAS- TRI:** Will the Minister of **EDUCA- TION AND SOCIAL WELFARE** be pleased to state:

(a) the reasons why a doctor who did not appear for the interview held by Vice-Chancellor, Delhi University on the 4th March, 1981 was selected for the post of Principal, University College of Medical Sciences, New Delhi while none of the eleven doctors who appeared for the interview were rejected; and

(b) whether Government propose to make an enquiry in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The University College of Medical Sciences is govern- ed by an Ordinance of the University

of Delhi which *inter alia* provides for a Selection Committee for appoint- ment to the post of Principal. Under the Ordinance relating to the Univer- sity Appointed Teachers, it has been provided that all posts of teachers shall be filled after advertisement and by open recruitment but the Se- lection Committee can consider any other candidate who may not have applied for appointment to the teach- ing post in question.

The Selection Committee constitut- ed for the post of Principal, Univer- sity College of Medical Sciences in- terviewed 10 candidates and also con- sidered the candidature of three per- sons from amongst the candidates sponsored by distinguished persons belonging to medical profession. The Selection Committee recommended three names in order of preference for appointment to the post and the candidate who was placed first in order of preference was appointed as Principal with effect from 24th March, 1981.

(b) In view of the position explain- ed in reply to part (a), the question of holding any enquiry does not arise.

Supervisor of bee-keeping industry, Madras to work with internal audit

9488. **SHRIMATI GEETA MUKH- ERJEE:** Will the Minister of **RURAL RECONSTRUCTION** be pleased to state:

(a) whether it is a fact that the State Director, Khadi and Village In- dustries Commission, Madras has al- lowed one of the supervisors of Bee- Keeping Industry to work with the Internal Audit Party and tour with the party for the last two years;

(b) if so, the reasons therefor;

(c) whether it is against the normal duties and functions assigned to a Supervisor; and

(d) if so, what remedial measures are proposed to be taken?